

DISTRICT COURT, KOZHIKODE

PH : 0495 2366091
Fax : 0495 2761590
e-mail : courtkkd.ker @ nic.in
Website: www.ecourts.gov.in/kozhikode.

Court Complex,
Cherootty Road,
Kozhikode.
PIN : 673 032.

OFFICIAL MEMORANDUM

No. A2-2315/2021

Dated: 24.02.2021.

Sub:- Estt. District Court, Kozhikode – Vehicles used independently
by Officers – details called for.

Ref:- Email dated 24.12.2021 of the Hon'ble High Court of Kerala.

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Referring to the above the following Judicial Officers are requested to furnish
the details of vehicles used by them, in the attached proforma by return of mail.

By Order



Sheristadar

To

1. The Motor Accidents Claims Tribunal, Kozhikode / Vadakara.
2. The Judge, Family Court, Kozhikode/ Vadakara.
3. The Chief Judicial Magistrate, Kozhikode.

Details of Vehicles used independently by Officer

(Excluding pool Vehicles)

Sl.No.	District Name	Category of Officers	Strength of Officers eligible for independent vehicle	Vehicles available with Reg.No.	Sanctioned strength of Drivers	Number of vehicles, if any, already ordered for condemnation (from out of column 5)	Number of vehicles, if any, due for condemnation (from out of column 5)
1	2	3	4	5	6	7	8
1		Principal District Judge					
		1 st Addl. District Judge					
		Chief Judicial Magistrate					
		MACT					
		Family Court Judge					
						
Sub Total							